

State Trading Corporation

1744. Shaikh Mohammed Akbar: Will the Minister of Commerce and Industry be pleased to state:

(a) the procedure of recruitment of staff and officers in the State Trading Corporation;

(b) whether Government are aware that normal rules and practice of recruitment are not observed by the Corporation; and

(c) the action Government propose to take in the matter?

The Minister of Commerce (Shri Kanungo): (a) The recruitment is regulated according to the procedure laid down in the service Regulations of the Corporation. Recruitment to posts carrying a salary of Rs. 1800 and below but above Rs. 500 p.m. is by a Board consisting of 3 Directors of the Company. Recruitment to post below Rs. 500 is by a Committee consisting of Senior Departmental Officers of the Corporation. Recruitment to posts carrying a salary of Rs. 1500 and more, the President's approval is necessary.

(b) No, Sir.

(c) Does not arise.

Central Public Works Department

1745. Shri A. M. Tariq: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of permanent posts in Divisions and sub-Divisions separately for Civil and Electrical Engineering in the Central Public Works Department; and

(b) the number of officers on roll at present actually confirmed against these posts?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A statement is laid on the Table of the House. [See Appendix III, annexure No. 40].

Temporary Engineers in C.P.W.D.

1746. Shri A. M. Tariq: Will the Minister of Works, Housing and Supply be pleased to state the number of Executive Engineers, Assistant Executive Engineers Class I, Assistant Engineers Class II separately for Civil and Electrical sides, on the rolls of the Central Public Works Department:

(a) as on 1st January, 1957;

(b) as on 1st January, 1960;

(c) as had completed ten or more years of continuous service in the grade on 1st January, 1960 and are still temporary; and

(d) as had completed three or more years of continuous service in the grade on 1st January, 1960 and are still temporary?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (d). A statement giving the requisite information is laid on the Table of the House. [See Appendix III, annexure No. 41].

Circulation of Newspapers

1747. Shri Raghunath Singh: Will the Minister of Information and Broadcasting be pleased to state what was the circulation of vernacular and English newspapers on the eve of newspaper import control order and what it is at present?

The Minister of Information and Broadcasting (Dr. Keskar): Newsprint was removed from Open General License on 2nd April, 1955, from which date control on import of newsprint is in force. The Press Registrar's organisation was set up on 1st July, 1956, and details of circulation of newspapers for the period prior to that date are not available. Figures of circulation in the subsequent years are available in the Reports of the Registrar.

Supply of Yarn to Hosiery Units

1748. Shri Ajit Singh Sarhadi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the scheme announced by the Govern-